

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-115
IB-1004(ND)/2020

IN THE MATTER OF:

high wings solutions private limited

...APPLICANT

SECTION

U/s 59

Order delivered on 06.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant :
For the OL :
For the RD :
For the Intervener :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.12.2020.


(Madhu Narula)
Court Officer